

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

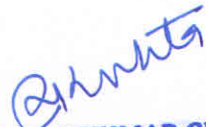
FOR THE ATTENTION OF THE CREDITORS OF M/s OMEGA INFRABUILD PRIVATE LIMITED

S.No.	PARTICULARS	DETAILS
1	Name of corporate debtor	M/s. OMEGA INFRABUILD PRIVATE LIMITED
2	Date of incorporation of corporate debtor	09 th February, 2011
3	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109DL2011PTC213644
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office as per MCA Records M/s OMEGA INFRABUILD PRIVATE LIMITED C-1/64, New Ashok Nagar, Delhi East, Delhi-110096. Registered Office as per NCLT Order M/s OMEGA INFRABUILD PRIVATE LIMITED C-22, East End Apartments, Mayur Vihar, Phase-1, Extension, New Delhi-110096.
6	Insolvency commencement date in respect of corporate debtor	17 th October 2019 (The undersigned received Order of the Hon'ble NCLT New Delhi, Court No. IV on 30 th October, 2019)
7	Estimated date of closure of insolvency resolution process	27 th April' 2020 (180 th day from the date of receipt of order i.e. commencement of Insolvency Resolution Process)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Rajesh Kumar Gupta Registration No.: IBBI/IPA-003/IP-N00198/2018-2019/12308
9	Address and e-mail of the interim resolution professional, as registered with the Board	Address: F-43, Dilshad Colony East, Delhi - 110095. Email: rgadv21@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address: G-22, Lower Ground Floor, Jangpura Extension, New Delhi-110014 Email: omega.cirp@gmail.com
11	Last date for submission of claims	13 th November' 2019 (14 th day from the date of receipt of order i.e. 30 th Oct' 2019)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Investors
13	Names of Insolvency Professionals identified to act as Authorized Representatives of creditors in a class (Three names for each class)	Details of Authorised Representative: 1. Name - Mr. Gautam Singhal Regd No. IBBI/IPA-001/IP/P-01437/2018-2019/12240 Address: C - 35, Ground Floor, Vivek Vihar, Phase - I, Delhi - 110095 Email ID - gautam@klfindia.com. 2. Name - Mr. Atul Tandon Regd No. IBBI/IPA-003/IP-N000102/2017-2018/11125 Address: 66, Shreshtha Vihar, Delhi - 110092 Email ID - atultandon2002@gmail.com 3. Name - Mr. Rajesh Jangra Regd No. IBBI/IPA-003/IP-N00181/2018-2019/12298 Address: ED - 15 C, Pitampura, North Opposite Rohini Court Complex, Delhi-110034 Email ID - jangraadvocate@gmail.com
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) As given in point no. 13

Notice is hereby given that the National Company Law Tribunal, New Delhi, Court No. IV has ordered the commencement of a corporate insolvency resolution process of M/S OMEGA INFRABUILD PRIVATE LIMITED on 17.10.2019 but order of appointing the undersigned as interim resolution professional of M/S OMEGA INFRABUILD PRIVATE LIMITED has been received on 30.10.2019.

- The creditors of OMEGA INFRABUILD PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 13th November 2019 (14th day from the date of receipt of Order i.e. 30th October 2019), to the interim resolution professional at the address mentioned against item No. 10.
- The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
- A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA.
- Submission of false or misleading proof of claims shall attract penalties.

Date : 01.11.2019
Place : Delhi


RAJESH KUMAR GUPTA
INSOLVENCY PROFESSIONAL
R. No.-IBBI/IPA-003/IP-N00198/2018-2019/12308

Rajesh Kumar Gupta
Interim Resolution Professional
M/S Omega Infrabuild Private Limited
IBBI/IPA-003/IP-N00198/2018-2019/12308